

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 4121
TO BE ANSWERED ON 27.03.2017

Kitchens in MDMS

4121. DR. SATYAPAL SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the financial assistance provided by the Government for construction of Kitchen-cum-Store for cooking and safe storage of foodgrains in Schools under Mid-Day Meal Scheme across the country during each of the last three years and the current year, State/UT-wise;
- (b) the number of Kitchen-cum-Store constructed in Schools across the country during the said period, State/UT wise;
- (c) whether the cases of irregularities/ corruption/under-utilisation of funds meant for construction of Kitchen-cum- Store have come to the notice of the Government during the said period;
- (d) if so, the details thereof, State/UTwise and the reasons therefor; and
- (e) the corrective steps taken/being taken by the Government to ensure adequate funds for construction of Kitchencum- Store in Schools and to strengthen the monitoring mechanism to keep an eye on utilization of such funds?

MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)

- (a) & (b): Under Mid-Day Meal Scheme, financial assistance is provided for construction of kitchen-cum-stores as per the prescribed funding pattern, which has been revised w.e.f. 1.4.2015 and is 90:10 between Centre and States for North Eastern and 3 Himalayan States; 100% for Union Territories and 60:40 for all other States. The Central Government has released Rs. 8009.02 crore for construction of 10,05,477 kitchen-cum-stores during 2006-07 to 2015-16 out of which 7,96,319 kitchen-cum-stores have been constructed by the respective States/UTs. The State/UT-wise details of financial assistance provided by Government for construction of kitchen-cum-stores during the last three years and current year is given at Annexure-I. The State/UT-wise details of sanction and construction of kitchen-cum-stores is given at Annexure-II.

(c) to (e): During the last 3 years and current year, only one complaint was received regarding irregularity in utilization of funds release for construction of kitchen-cum-stores in Uttar Pradesh. The State Government of Uttar Pradesh has been requested to furnish an Action Taken Report (ATR) in the matter. The Government has adopted an elaborate monitoring mechanism at Central, State and District levels for smooth functioning of the scheme including proper utilization of funds released under the scheme. At national level, an Empowered Committee (EC), headed by Minister HRD; a National level Steering-cum-Monitoring Committee (NSMC) and Programme Approval Board (PAB), both headed by Secretary (School Education & Literacy), evaluate the performance of each State and UT in implementation of the Scheme and suggest measures for its smooth and effective implementation, which is a continuous process. The Programme Approval Board monitors allocation and utilization of funds for construction of kitchen-cum-stores. At the State level, a State level Steering-cum-Monitoring Committee headed by the State Chief Secretary and, at District Level, a District Level Committee under the Chairpersonship of the senior-most Member of Parliament of Lok Sabha of the district monitors the implementation of the scheme in the concerned District. At local level Gram Panchayats/Gram Sabhas, members of Village Education Committees (VECs), Parent-Teacher Associations (PTAs) and the School Management Committees (SMCs) are required to monitor the regularity and wholesomeness of the mid-day meal, cleanliness in cooking and serving of the meal, timeliness in procurement of good quality ingredients, fuel, implementation of variety in menu and ensuring social and gender equity on a daily basis. In addition, the Centre constitutes Joint Review Missions (JRM) consisting of educational and nutritional experts, which review the scheme through field visits from time to time. The reports of JRM are shared with concerned States/UTs for taking corrective action on the findings.

Details of financial assistance provided by Government for construction of kitchen-cum-store

S.No.	State/UT	2013-14		2014-15		2015-16	
		Unit	Amount (in lakhs)	Unit	Amount (in lakhs)	Unit	Amount (in lakhs)
1	Andhra Pradesh	-	-	-	-	-	-
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-
4	Bihar	573	553.14	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	5209	9415.72	-	-	-	-
8	Haryana	-	-	-	-	-	-
9	Himachal pradesh	-	-	-	-	-	-
10	Jammu & Kashmir	-	-	-	-	-	-
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	3906	11975.59	-	-	-	-
13	Kerala	-	-	-	-	-	-
14	Madhya Pradesh	2289	2643.80	-	-	-	-
15	Maharashtra	6000	7834.98	-	-	-	-
16	Manipur	-	-	-	-	-	-
17	Meghalaya	-	-	-	-	-	-
18	Mizoram	-	-	-	-	110	346.50
19	Nagaland	-	-	-	-	-	-
20	Odisha	-	-	-	-	-	-
21	Punjab	-	-	-	-	-	-
22	Rajasthan	-	-	-	-	-	-
23	Sikkim	77	168.94	-	-	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	-	-	-	-	-	-
26	Tripura	530	851.33	160	292.61	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	39	50.14	-	-	-	-
29	West Bengal	13129	19693.50	-	-	-	-
30	A&N Islands	251	802.30	-	-	-	-
31	Chandigarh	-	-	-	-	-	-
32	D&N Haveli	-	-	-	-	-	-
33	Daman & Diu	-	-	-	-	-	-
34	Delhi	-	-	-	-	-	-
35	Lakshadweep	-	-	-	-	-	-
36	Puducherry	-	-	-	-	-	-
	Total	31752	53187.13	160	292.61	110	346.50

Note: So far no financial assistance has been provided for kitchen-cum-stores during the year 2016-17

Physical Progress on Construction of Kitchen-cum-stores

S.No.	State/UT	No. of Kitchen-cum-stores sanctioned during 2006-07 to 2015-16	Constructed No. of Kitchen cum stores	
			No.	%
1	Andhra Pradesh	44875	16009	36%
2	Arunachal Pradesh	4131	4084	99%
3	Assam	56795	40193	71%
4	Bihar	66550	53482	80%
5	Chhattisgarh	47266	40585	86%
6	Goa	0	0	0%
7	Gujarat	25077	24303	87%
8	Haryana	11483	9031	79%
9	Himachal pradesh	14959	14319	96%
10	Jammu & Kashmir	11815	7118	60%
11	Jharkhand	39001	27311	70%
12	Karnataka	40477	37883	91%
13	Kerala	2450	2450	99%
14	Madhya Pradesh	100751	93657	93%
15	Maharashtra	71783	54268	80%
16	Manipur	3053	661	22%
17	Meghalaya	9491	9059	95%
18	Mizoram	2506	2396	96%
19	Nagaland	2223	2223	100%
20	Odisha	69152	37544	54%
21	Punjab	18969	18969	100%
22	Rajasthan	77298	61358	79%
23	Sikkim	936	936	100%
24	Tamil Nadu	28470	18470	65%
25	Telangana	30408	10077	33%
26	Tripura*	5304	5565	105%
27	Uttar Pradesh	122572	112763	92%
28	Uttarakhand	15933	15416	97%
29	West Bengal	81314	75930	93%
30	A&N Islands	251	96	38%
31	Chandigarh	10	7	70%
32	D&N Haveli	50	32	64%
33	Daman & Diu	32	32	100%
34	Delhi	0	0	0%
35	Lakshadweep	0	0	0%
36	Puducherry	92	92	100%
	Total	1005477	796319	79%

*Tripura has constructed 261 more kitchen-cum-store than sanctioned